

**Hospital Attendants in Central Hospital, Northern Railway, New Delhi**

1363. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that recently applications were called for selection to the post of Hospital Attendants in the Central Hospital, Northern Railway, New Delhi;

(b) if so, the number of applications received and the number of candidates called for interview, and appointed; and

(c) the number of Hospital Attendants appointed from amongst the wards of railway staff, Central Hospital, Northern Railway category (c) and (d) as also from casual labour/outsider?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) 4817 applications were received, out of them, 955 candidates were called for interview and a panel of 25 candidates has been prepared and appointed as Hospital Attendants in the Central Hospital, Northern Railway, New Delhi.

(c) The number of persons appointed from amongst wards of Railway Staff, Central Hospital, Northern Railway Group C and D is 5 and from casual labours/outsiders is 9.

**Outstanding dues of Coal India Limited against SEBs**

1364. DR. A. K. PATEL:  
SHRI L. K. ADVANI:

Will the Minister of ENERGY be pleased to state:

(a) whether certain State Electricity Boards have requested the Central Government to waive off the dues towards Coal India Limited;

(b) if so, the names of such Boards and the amount pending against each of them;

(c) whether the Union Government have taken any decision in this regard; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) to (d) No request for waiving of the outstanding dues of Coal India Ltd. with the State Electricity Boards towards sale of coal has been received in the Department of Coal.

**Raids under Gas Control Order, 1988**

1365. SHRI VAMANRAO MAHADIK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether raids under the Gas Control Order, 1988 has been carried out by the Oil Companies supplying LPG;

(b) if so, the number of cases registered;

(c) the action taken against each; and

(d) the preventive measures taken by the Government for misusing LPG cylinders and equipments?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIA): (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the House.

(d) Following preventive measures are being taken to check misuse of LPG cylinders and equipments:

(i) Identification of non-domestic consumers;

(ii) Organising random inspections of distributors' and users' premises by field staff;